

Name of the Corporate Debtor: FURNACE FABRICA (INDIA) LIMITED; Date of Commencement of CIRP: 01-11-2023; List of Creditors as on: 14-12-2023; Name of IP: Mr. Alok Kumar Agarwal; Process Number: 1; Last 5 digit of registration number: 10137

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	2181035166	4	1591936508	68.58	477216907	46978348	64903403	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	272502709	1	272502709	11.74				Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	255	179781113	233	149597820	6.44		3912934	26270359	Annexure 6
7	Operational creditors (Government Dues)	4	207361565	1	58685331	2.53			148676234	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	43	2752806033	23	169649426	7.31	2382600000		200556607	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	79044200	1	79044200	3.40			79044200	Annexure 9
Total		308	5672530786	263	2321415994	100.00	2859816907	50891282	519450803	